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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 72/441/NCLT/AHM/2017


Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018**

Name of the Company: Shree Durga Syntex Pvt. Ltd.

Section of the Companies Act: Section 441 r/w 134(3) and 135 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	CS Shreyansh Jain	PCS.	Applicant	
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2.

ORDER

Learned PCS Mr. Shreyansh Jain present for Petitioner.

Heard arguments of learned PCS for Petitioner.

Learned PCS for petitioner submitted that they have already spend the required amount on CSR activity and he want to file an affidavit to that effect.

List the matter on 30.01.2018.


MANORAMA KUMARI
MEMBER JUDICIAL


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 09th day of January, 2018.